

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
JALDHAKA COLD STORAGE PRIVATE LIMITED OPERATING IN AGRO,
TRANSPORT AND LOGISTICS AT
AT WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S JALDHAKA COLD STORAGE PRIVATE LIMITED. with PAN: AABCJ4185F & CIN: U45206WB1997PTC084940
2.	Address of the registered office	G.T. Road, Pandua Hooghly Pandua -712149, West Bengal
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	GT Road, Pandua Hooghly - 712149, West Bengal
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	4,89,90,895/- as per the Balance Sheet of FY 2024-2025
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same may be obtained by emailing the undersigned, following which it shall be provided by the RP via email.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same may be obtained by emailing the undersigned, following which it shall be provided by the RP via email.
10.	Last date for receipt of expression of interest	16.06.2026
11.	Date of issue of provisional list of prospective resolution applicants	26.06.2026
12.	Last date for submission of objections to provisional list	01.07.2026

13.	Date of issue of final list of prospective resolution applicants	11.07.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16.07.2026
15.	Last date for submission of resolution plans	15.08.2026
16.	Process email id to submit Expression of Interest	cirp.jcspvtltd2026@gmail.com

Note: The Cold Storage, Property, Plant and Equipment of the Corporate Debtor have already been auctioned by the Secured Financial Creditor, namely UCO Bank, vide Auction Letter dated 12.03.2025 in favour of M/s Jaldhaka Himgarh Private Limited (Purchaser).

Accordingly, the Resolution Professional is issuing the present Form G for inviting two separate Expressions of Interest (“EOIs”): (i) one EOI in respect of the Corporate Debtor excluding the Residential Flats and the aforesaid auctioned assets; and (ii) another EOI in respect of the Residential Flats of the Corporate Debtor, in accordance with Regulation 36A(1A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

It is further clarified that a single Prospective Resolution Applicant may submit EOIs for both categories, or separate applicants may independently submit EOIs for either category, as the case may be.

Chandradeep Kumar
Resolution Professional
IBBI/IPA-002/IP-N01331/2025-26/14570
AFA VALID UPTO 31.12.2026
Registered Address: Shahari, Parwalpur,
Nalanda, Bihar-803114
A-1/228, Basement, Safdarjung Enclave,
New Delhi-110029
For Jaldhaka Cold Storage Private Limited
Process Email: cirp.jcspvtltd2026@gmail.com
Registered Email ID: ip.chandradeep2025@gmail.com

DATE: 01. 06. 2026

PLACE: NEW DELHI

HOWRAH GASES LIMITED

CIN : L24111WB1985PLC038480
 Regd. Office: 1, Crooked Lane, Ground Floor, Room No. G-2, Kolkata 700069, West Bengal, India. Mobile No. +91 9830024305
 Email : howrahgasesltd@gmail.com; Website : www.howrahgases.com

EXTRACT OF STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2026

Sl. No.	Particulars	Quarter Ended			Year Ended		
		31.03.2026		31.03.2025	31.03.2026		31.03.2025
		Audited	Unaudited	Audited	Audited	Unaudited	
1	Total income from operations (net)	410.73	315.99	361.19	1,018.21	976.20	
2	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	(157.03)	44.36	(21.43)	(117.60)	(1.67)	
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(157.03)	44.36	(41.43)	(117.60)	(21.67)	
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(160.98)	44.36	(41.58)	(121.55)	(21.82)	
5	Total Comprehensive Income for the period/ (Loss) (comprising Profit/ (Loss) for the period(after tax) and other comprehensive income (after tax))	(239.85)	44.36	462.02	(200.42)	481.78	
6	Equity Share Capital	320.00	320.00	320.00	320.00	320.00	
7	Other Equity(excluding Revaluation Reserve)	-	-	-	6248.16	6448.59	
8	Earnings Per Share (before and after Extraordinary items) (not annualised)	(7.50)	1.39	14.44	(6.26)	15.06	

Notes:
 1) The above Audited financial results were reviewed by the Audit Committee and have been approved by the Board of directors at their respective meetings held on 30th May, 2026.
 2) The Above is an extract of the detailed format of Annual Financial results has been filed with the Stock Exchange under Regulation 33 of SEBI (LODR) Regulations, 2015.
 3) The Financial results along with Limited Review Report, have been posted on the Company website at <http://howrahgases.com> / H_Financials.asp and can be accessed by scanning the QR Code. On behalf of the Board of Directors
Sd/- Suresh Kumar Agrawal
 Managing Director
 Place : Kolkata
 Date : 30th May, 2026

JAI BALAJI INDUSTRIES LIMITED

CIN: L27102WB1999PLC089755
 Registered Office: 5, Bentinck Street, Kolkata - 700 001
 Phone: (033) 2248-9808, Fax: (033) 2243-0021
 Email: jaibalajijai@jaibalajigroup.com, Website: www.jaibalajigroup.com

AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2026

Sl. No.	PARTICULARS	Quarter ended			Year ended		
		31.03.2026		31.03.2025	31.03.2026		31.03.2025
		Audited	Unaudited	Audited	Audited	Unaudited	
1	Total Income from Operations	0.34	0.37	0.41	1.50	1.73	
2	Net Profit/(Loss) for the period (before Tax and Exceptional items)	-1.05	-0.95	-1.17	-4.47	-4.11	
3	Net Profit/(Loss) for the period before tax (after exceptional items)	-0.62	-0.95	58.45	-4.04	55.51	
4	Net Profit/(Loss) for the period after tax (after exceptional items)	-0.62	-0.95	58.45	-4.04	55.51	
5	Total Other Comprehensive Income for the period	-0.62	-0.95	58.45	-4.04	55.51	
6	Paid-up Equity Share Capital	20.00	20.00	20.00	20.00	20.00	
7	Earnings Per Share (EPS) (Face value of Rs.10 each)	-0.53	-0.48	-0.59	-2.24	-2.06	
	Basic & Diluted before Exceptional Items & Tax	-0.53	-0.48	-0.59	-2.24	-2.06	
	Basic & Diluted after Exceptional Items & Tax	-0.31	-0.48	29.23	-2.02	27.76	

Notes:
 1. The above is an extract of the detailed format of Financial Results for the quarter and year ended 31st March, 2026 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of standalone Financial Results for the quarter and year ended on 31st March, 2026 are available on stock exchange website www.cse-india.com and the Company's website.
 2. The above financial results for the quarter and year ended 31st March, 2026 have been reviewed by the Audit Committee and approved by the Board of Directors at the meetings held on May 30th, 2026.

Sd/- Sanjiv Jodha
 (Whole-time Director & Chief Financial Officer)
 Place: Kolkata
 Date : 30th May, 2026

ASIAN TEA & EXPORTS LTD

CIN: L24219WB1987PLC041876
 "Sikkim Commerce House", 41, Middleton Street, Kolkata-700 071, India
 Phones: (91-033) 4006-3601/3602, Fax: (91-033) 2280-3104; E-mail: cosec@asianteaexports.com; Website: www.asianteaexports.com
EXTRACT OF STANDALONE & CONSOLIDATED AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2026

(Rs. in Lakhs except for Shares & EPS)

Sl. No.	PARTICULARS	Standalone			Consolidated						
		Quarter Ended		Year to Date	Quarter Ended		Year to Date				
		31-03-2026 Audited	31-12-2025 Unaudited	31-03-2026 Audited	31-03-2026 Audited	31-03-2025 Unaudited	31-03-2025 Audited				
1.	Total Income from Operations	1,954.33	835.83	2,284.02	5,452.20	5,256.35	2,502.15	1,671.22	2,373.78	7,007.10	5,565.73
2.	Net Profit/ (Loss) for the period (before Tax, Exceptional and Extraordinary Items)	13.52	13.20	0.44	31.54	28.39	-30.99	-4.13	-106.83	64.65	64.95
3.	Net Profit/ (Loss) for the period before tax (after Exceptional and Extraordinary Items)	13.52	13.20	0.44	31.54	28.39	-30.99	-4.13	-106.83	64.65	64.95
4.	Net Profit/(Loss) for the period after tax (after Tax, Exceptional and Extraordinary Items)	10.02	11.16	-3.13	27.54	17.89	-35.80	-6.29	-114.82	57.16	49.97
5.	Total Comprehensive Income For the period	10.53	10.95	-2.82	28.94	19.04	-35.28	-6.08	-114.51	58.57	51.12
6.	Equity Share Capital (Face Value Rs.10/-)	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18	2,494.18
7.	Reserves excluding revaluation reserves as shown in the Balance Sheet of Previous year.	-	-	-	-	-	-	-	-	-	-
8.	Earnings Per Share (of Rs.10/- each) Basic & Diluted	0.04	0.04	-0.01	0.11	0.07	-0.03	-0.56	0.23	0.24	
	1) Basic:	0.04	0.04	-0.01	0.11	0.07	-0.03	-0.56	0.23	0.24	
	2) Diluted:	0.04	0.04	-0.01	0.11	0.07	-0.03	-0.56	0.23	0.24	

Notes:
 The above information has been extracted from the detailed Standalone and Consolidated Audited Financial Results for the quarter and year ended 31st March, 2026 which have been reviewed by the Audit Committee, approved by the Board of Directors and filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the said Financial Results are available on the Stock Exchange website and on the Company's website.

Place: Kolkata
 Date: 30.05.2026

For Asian Tea & Exports Limited
Sd/- Hariram Gang
 Managing Director

DANTA VYAPAR KENDRA LTD.

CIN: L51226WB1982PLC035467
 Regd. Office : 1, Crooked Lane, Ground Floor, Room No. G-2, Kolkata - 700069 West Bengal, India. Contact No.: 9073980831
 E-mail: dantavyapar@hotmail.com Website: www.dantavyapar.com

EXTRACT OF STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH 2026

(All amount in thousands of Rupees unless otherwise stated)

Sl. No.	PARTICULARS	Quarter Ended			Year Ended		
		31.03.2026		31.03.2025	31.03.2026		31.03.2025
		Audited	Un-Audited	Audited	Audited	Unaudited	
1	Total income from operations (Net)	2821.94	2822.25	19911.97	11430.09	32995.39	
2	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	1128.31	1401.51	17105.22	5041.45	22702.99	
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1128.31	1401.51	17105.22	5041.45	22702.99	
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	553.90	1048.78	12573.43	3555.08	16782.35	
5	Total Comprehensive Income for the period/ (Loss) (comprising Profit / (Loss) for the period (after tax) and other comprehensive income (after tax))	(1585.23)	1048.78	71107.14	1415.95	75296.06	
6	Equity Share Capital	47459.60	47459.60	47459.60	47459.60	47459.60	
7	Other Equity (excluding Revaluation Reserve)	-	-	-	-	-	
8	Earnings Per Share (before and after extraordinary items) (not annualised)	0.12	0.22	2.65	0.75	3.53	

Notes:
 1) The above Audited Financial Results for the Quarter and Year ended on 31.03.2026 were reviewed by the Audit Committee and have approved by the Board of Directors at their respective meetings held on 30.05.2026.
 2) The above is an extract of the detailed format of Financial Results has been filed with the Stock Exchange under Regulation 33 of SEBI (LODR) Regulations, 2015 and available on Company's website <https://dantavyapar.com/>
 3) The Financial Results along with Audit Report have been posted on the Company website at <https://dantavyapar.com/services/> and can be accessed.

On behalf of the Board of Directors
Sd/- Ektta Agrawal
 (Managing Director, DIN No. 01369717)
 Place : Kolkata
 Date : 30th May, 2026

APEX TRADERS & EXPORTERS LIMITED

CIN NO : L51909WB1980PLC033173
 Registered Office : Poddar Road, 10th Floor, 113, Colpark Street, Kolkata - 700016
 Ph. No. 033-4019 0800, Fax No. 033-4019 0823
 E-mail: corp@tttagarh.in, Website: www.apextraders.in

STATEMENT OF STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2026

(Rs. In Lakhs)

Sl. No.	PARTICULARS	Quarter ended			Year ended		
		31.03.2026		31.03.2025	31.03.2026		31.03.2025
		Audited	Unaudited	Audited	Audited	Unaudited	
1	Total Income from Operations	0.34	0.37	0.41	1.50	1.73	
2	Net Profit/(Loss) for the period (before Tax and Exceptional items)	-1.05	-0.95	-1.17	-4.47	-4.11	
3	Net Profit/(Loss) for the period before tax (after exceptional items)	-0.62	-0.95	58.45	-4.04	55.51	
4	Net Profit/(Loss) for the period after tax (after exceptional items)	-0.62	-0.95	58.45	-4.04	55.51	
5	Total Other Comprehensive Income for the period	-0.62	-0.95	58.45	-4.04	55.51	
6	Paid-up Equity Share Capital	20.00	20.00	20.00	20.00	20.00	
7	Earnings Per Share (EPS) (Face value of Rs.10 each)	-0.53	-0.48	-0.59	-2.24	-2.06	
	Basic & Diluted before Exceptional Items & Tax	-0.53	-0.48	-0.59	-2.24	-2.06	
	Basic & Diluted after Exceptional Items & Tax	-0.31	-0.48	29.23	-2.02	27.76	

Notes:
 1. The above is an extract of the detailed format of Financial Results for the quarter and year ended 31st March, 2026 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of standalone Financial Results for the quarter and year ended on 31st March, 2026 are available on stock exchange website www.cse-india.com and the Company's website.
 2. The above financial results for the quarter and year ended 31st March, 2026 have been reviewed by the Audit Committee and approved by the Board of Directors at the meetings held on May 30th, 2026.

By Order of the Board of Directors
Mstulbul Jamil Zillay Mowla
 Director
 Place: Kolkata
 Date: May 30, 2026

Linde India Limited

CIN L40200WB1935PLC008184
 Regd. Office Oxygen House, P43 Taratala Road, Kolkata 700 088, India
 Phone +91 33 6602 1600, Fax +91 33 2401 4206
 contact.lg.in@linde.com

Extract of Consolidated Financial Results for the quarter & year ended 31 March 2026

(₹ Million)

Particulars	Three months ended 31 March 2026 (Unaudited)	Three months ended 31 December 2025 (Unaudited)	Three months ended 31 March 2025 (Unaudited)	Year ended 31 March 2026 (Audited)	Year ended 31 March 2025 (Audited)
	Revenue from operations (A)	6,143.33	7,010.34	5,918.75	25,306.40
Other income (B)	59.30	44.41	129.63	182.40	678.39
Total income (A+B)	6,202.63	7,054.75	6,048.38	25,488.80	25,532.15
Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	1,160.23	2,448.35	1,612.83	7,334.75	6,135.04
Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	1,160.23	2,448.35	1,612.83	7,334.75	6,135.04
Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	774.46	1,933.25	1,184.12	5,489.65	4,548.45
Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	779.74	1,922.00	1,187.96	5,478.13	4,533.45
Equity share capital (Face value ₹ 10 each)	852.84	852.84	852.84	852.84	852.84
Reserves excluding Revaluation Reserve as per Balance Sheet of previous accounting year				41,812.63	37,346.60
Earnings per share of ₹ 10 each (before extraordinary items) - Basic and diluted (₹)	9.08	22.67	13.88	64.37	53.33
Earnings per share of ₹ 10 each (after extraordinary items) - Basic and diluted (₹)	9.08	22.67	13.88	64.37	53.33

Key Standalone information (₹ Million)

Particulars	Three months ended 31 March 2026 (Unaudited)	Three months ended 31 December 2025 (Unaudited)	Three months ended 31 March 2025 (Unaudited)	Year ended 31 March 2026 (Audited)	Year ended 31 March 2025 (Audited)
Revenue from operations (A)	6,143.33	7,010.34	5,918.75	25,306.40	24,853.76
Other income (B)	59.30	534.61	129.63	672.60	678.39
Total income (A+B)	6,202.63	7,544.95	6,048.38	25,979.00	25,532.15
Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	1,153.99	2,431.00	1,607.73	7,270.10	6,064.72
Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	851.96	1,915.90	1,179.02	5,508.74	4,478.13

Notes:
 1. The above financial results were reviewed by the Audit Committee and approved by the Board of Directors of the Company at their respective meetings held on 29th May 2026 and 30th May 2026 .
 2. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the stock exchange websites, www.nseindia.com and www.bseindia.com and on the Company's website www.lindeindia.in.

30 May 2026
 Bengaluru

For and on behalf of the Board of Directors
Maning Sadukhan
 Managing Director
 DIN : 03082335

THE SCOTTISH ASSAM (INDIA) LIMITED

Regd. Off: 1, Crooked Lane, Kolkata -700 069
 Website: www.scottishassam.com, E-mail: scottishassamcompliance@gmail.com
 CIN : L01132WB1977PLC031175

Extract of Audited Financial Results for the Quarter and Year ended 31st March, 2026

(Rs. In Lakhs)

Sl. No.	Particulars	Quarter ended			Financial Year Ended	
		31.03.2026 (Audited)	31.12.2025 (Unaudited)	31.03.2025 (Audited)	31.03.2026 (Audited)	31.03.2025 (Audited)
1	Total Income from Operations & Other Income Net	(368.20)	1,641.37	(38.38)	4,391.56	5,226.57
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(1,058.12)	118.79	(612.35)	227.75	1,232.63
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(1,058.12)	118.79	(612.35)	227.75	1,232.63
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(916.91)	107.58	(422.05)	209.29	979.73
5	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(881.34)	108.43	(434.35)	247.41	983.14
6	Paid up Equity Share Capital	80.00	80.00	80.00	80.00	80.00
7	Other Equity (As per balance sheet of previous accounting year)	-	-	-	8,936.06	8,848.65
8	Earnings Per Share (for continuing and discontinued operations) (not annualised* for the quarter period)	(114.61)*	13.45*	(52.75)*	26.16	122.47
	1. Basic:	(114.61)*	13.45*	(52.75)*	26.16	122.47
	2. Diluted:	(114.61)*	13.45*	(52.75)*	26.16	122.47

Notes:
 1) The above results have been reviewed by the Audit Committee and approved by the Board of directors at its meeting held on 30th May, 2026. The Statutory Auditors of the Company have audited the results.
 2) The company is primarily engaged in the business of cultivation, manufacture and sale of tea and is managed operationally as a single unit. Accordingly, segment reporting as required by Ind-AS 108 "Operating Segments" is not applicable.
 3) The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of Financial Results for the Quarter and Year ended 31st March, 2026 are available on the Stock Exchange website (www.cse-india.com) and Company website (www.scottishassam.com).
 4) The figures for the quarter ended 31st March, 2026 and 31st March, 2025 are the balancing figures between audited figures in respects of the full financial year ended 31st March, 2026 and 31st March, 2025 and the published year to date figures up to the third quarter ended 31st December, 2025 and 31st December, 2024 respectively.
 5) On November 21, 2025, the Government of India notified the four Labour Codes, namely the Code on Wages, 2019, Industrial Relations Code, 2020, Code on Social Security, 2020 and Occupational Safety, Health and Working Conditions Code, 2020, consolidating 29 existing labour laws. The management has complied with the applicable provisions of the aforesaid Labour Codes and accordingly recognised a past service cost impact of ₹6.54 Lakhs in the gratuity valuation, which has been accounted for in the financial statements.
 6) The Board of Directors has recommended dividend @ Rs. 8.00 Per share for the year 2025 - 2026 which is subject to approval of the shareholders at the ensuing Annual General Meeting.

On behalf of the Board of Directors
Divya Jalan
 Director
 Place: Kolkata
 Date: 30th Day of May, 2026

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR JALDHAKA COLD STORAGE PRIVATE LIMITED

OPERATING IN AGRO, TRANSPORT AND LOGISTICS AT WEST BENGAL
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S JALDHAKA COLD STORAGE PRIVATE LIMITED. with PAN: AABCJ4185F & CIN: U45206WB1997PTC084940
2. Address of the registered office:	G.T. Road, Pandua Hooghly Pandua-712149, West Bengal
3. URL of website	NA
4. Details of place where majority of fixed assets are located	GT Road, Pandua Hooghly- 712149, West Bengal
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	4,89,90,895/- as per the Balance Sheet of FY 2024-2025
7. Number of employees/ workmen	0
8. Further	